

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(WESTERN ZONE BENCH)

AT PUNE

O.A. No. 4 of 2025 (WZ)

[Earlier O.A. No. 1384 of 2024 (PB)]

In the matter of:

News Item titled "four workers killed in storage tank explosion at Gujarat industrial unit" appearing in The Hindu dated 03.12.2024

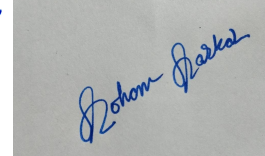
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Filed by:

Date: 29.01.2025

Place: Surat



**Anindita Roy Chowdhury/Vatsala Rai/
Saurabh Batra/Sohom Sarkar**

Advocates for the Respondent No. 5

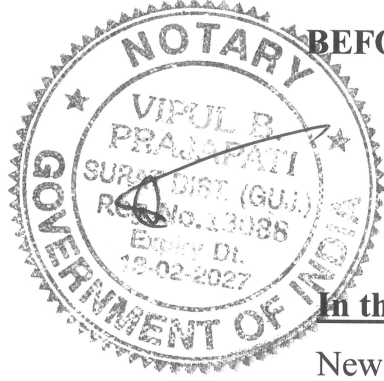
AZB & Partners

Onyx Towers, 1101-B, 11th Floor, North Main
Road, Koregaon Park, Pune – 411001, Maharashtra

saurabh.batra@azbpartners.com

Mobile No: +91-9999291467





BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(WESTERN ZONE BENCH)
AT PUNE

29 JAN 2025

O.A. No. 4 of 2025 (WZ)
[Earlier O.A. No. 1384 of 2024 (PB)]

In the matter of:

News Item titled "four workers killed in storage tank explosion at Gujarat industrial unit" appearing in The Hindu dated 03.12.2024

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5 IN
COMPLIANCE WITH THE ORDER DATED 23.12.2024
PASSED BY THE HON'BLE NGT, PRINCIPAL BENCH,
NEW DELHI**

MOST RESPECTFULLY SHOWETH:

I, Yogesh Gupta S/o Sh. Jagan Nath Gupta, aged about 55 years, having my office at Detox House, H. No. 2/819 to 823, Hira Modi Ni Seri, Ring Road, Sangrampura, Surat – 395002, Gujarat do hereby solemnly affirm and state as under:

1. That I am the Authorised Representative of the Respondent No. 5 and competent to swear the present Affidavit on behalf of the Respondent No. 5. I am sufficiently conversant with the facts and circumstances of the case as derived from the records available with the Respondent No. 5 and have also examined all relevant documents in relation thereto.
2. That the present affidavit is being filed by Detox India Private Limited *i.e.* Respondent No. 5 ("Detox") in compliance with the order dated 23.12.2024 passed by the Hon'ble NGT, Principal Bench, New Delhi wherein the Hon'ble Principal Bench has taken *suo moto* cognizance of

[Handwritten signature]







the unfortunate accident (as reported in the newspaper reports) and issued notice *inter alia* to the Respondent No. 5. Further, the Hon'ble Principal Bench was pleased to transmit record of the *suo moto-initiated* proceedings to this Hon'ble Tribunal for further proceedings.

3. I say that Detox is a private company incorporated on 02.04.2010 and is registered at Registrar of Companies, Ahmedabad. Detox has over 200 employees and over 100 associated members. It is involved in sewage and refuse disposal, sanitation and similar activities. It is submitted that Detox is operating a hazardous waste treatment facility at Ankleshwar, situated at Plot No. 7921-22-23, GIDC Estate, Ankleshwar, Bharuch District, Gujarat *amongst other* facilities for waste management and treatment.
4. At the outset, the Respondent No. 5 submits that immediately upon the accident occurring, the Respondent No. 5, without admission of guilt, paid an ex-gratia compensation of INR 30,00,000/- (Rupees Thirty Lacs) each to the family members of the deceased workers. The proof of payment to the families of the deceased employees is annexed herewith as **Annexure – A**.
5. I say that the contents of the present Affidavit are true and correct as per my own knowledge, belief and information. No part of it is false and nothing material has been concealed therefrom.

Solemnly affirmed at

On this 29th day of January, 2025

29 JAN 2025

 <p>सत्यमेव जयते भारत सरकार</p>  <p>आधार</p>	 <p>सत्यमेव जयते Government of India</p>  <p>AADHAAR</p>
<p>भारत सरकार Government of India</p>	<p>માહિતી / INFORMATION</p> <ul style="list-style-type: none"> ■ આધાર એ ઓળખાણનું પ્રમાણ છે. નાગરીકતાનું નહિ. ■ આધાર અનન્ય અને સુરક્ષિત છે. ■ ઓળખ ચકાસવા માટે સુરક્ષિત QR કોડ/ ઓફલાઇન XML/ ઓનલાઇન પ્રમાણીકરણનો ઉપયોગ કરવો ■ આધારના તમામ સ્વરૂપો જેમ કે આધાર કાર્ડ, PVC કાર્ડ્સ, eAadhaar

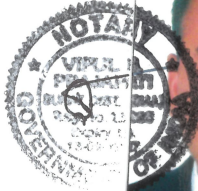


[Signature]
DEPONENT

VERIFICATION

I, the Deponent, do hereby declare that this is my name and signatures and the contents of this affidavit are true and correct to the best of my knowledge, belief and information. No part of this affidavit is false and nothing material has been omitted thereof.

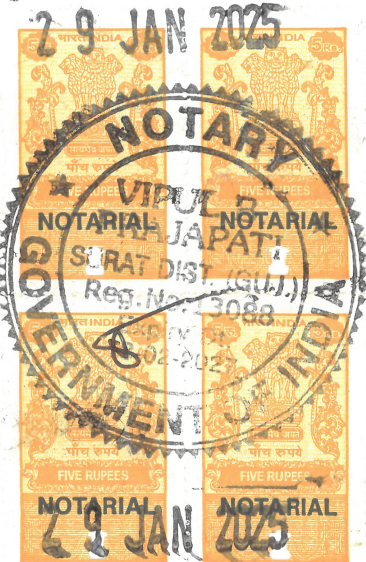
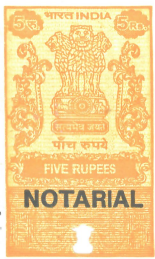
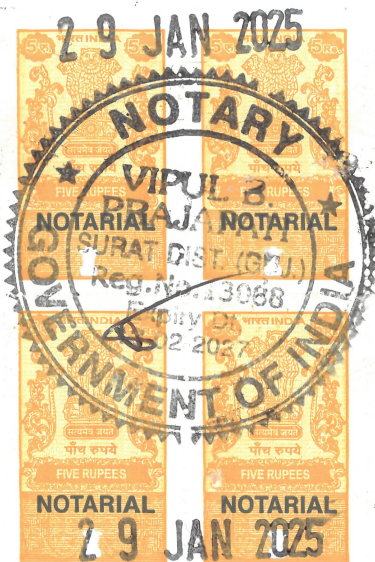
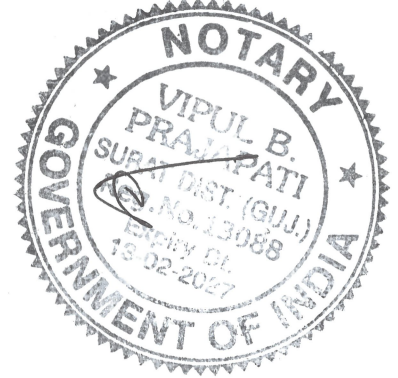
Verified at *Surat* on this *29th* day of January, 2025



[Signature]
DEPONENT 

BOOK NO *1*
SR NO. *000137*
DATE *29 JAN 2025*

BEFORE ME
V. Prajapati
VIPUL B. PRAJAPATI
NOTARY
SURAT DIST. (GUJ.)
GOVT. OF INDIA

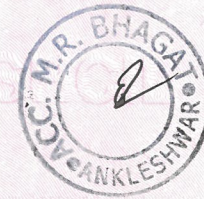




सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty

Certificate No. : IN-GJ13853292032902W
Certificate Issued Date : 09-Dec-2024 10:40 AM
Account Reference : IMPACC (AC)/ gj13146611/ BHARUCH/ GJ-BH
Unique Doc. Reference : SUBIN-GJGJ1314661141138032979214W
Purchased by : SUDAMI WIFE OF ASHOK
Description of Document : Article 5(h) Agreement (not otherwise provided for)
Description : COMPENSATION AGREEMENT
Consideration Price (Rs.) : 0
(Zero)
First Party : SUDAMI WIFE OF ASHOK
Second Party : DETOX INDIA PVT LTD
Stamp Duty Paid By : SUDAMI WIFE OF ASHOK
Stamp Duty Amount(Rs.) : 500
(Five Hundred only)



₹ 500

IN-GJ13853292032902W

HF 0028079583

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

Affidavit

Deponent :- Sudami, Wife of Ashok (Son of - Mr. Ramvriksh)

Age :- 49 Years Occupation:- Housewife

Residence: 110, Borvan Kalan, Ghazipur, Barwa Kalan, Uttar Pradesh - 275204

Undertaking

I, the undersigned, hereby affirm and declare that:-

1. I, Sudami, wife of Ashok, I am residing on the aforementioned address and that I am the authorised legal heir of Mr. Ashok, who was working as a labourer with M/s Panchmurti Fabricator.
2. M/s Panchmurti Fabricator was engaged as a contractor by Detox India Private Limited for undertaking certain works at the Ankleshwar site, owned and operated by Detox India Private Limited.
3. On 3 December 2024, , there was a tank explosion at the site, which proved fatal for Mr. Ashok and he immediately succumbed to injuries on the same day i.e. 3 December 2024.
4. In view of this, on compassionate grounds, Detox India Private Limited has agreed to pay to me, being the authorised legal heir of Mr. Ashok, a sum of Rs. 30,00,000 (Rupees Thirty Lacs) as compensation towards the unfortunate death of Mr. Ashok, which I acknowledge shall be the sole and exclusive amount payable by Detox India Private Limited.
5. I hereby agree and acknowledge that this aforesaid compensation amount is over and above all outstanding dues that are payable to Mr. Ashok, including salary and insurance amount, if any, (covered under ESIC, EPF, etc), which shall be borne by M/s Panchmurti Fabricator, being the employer of Mr. Ashok.
6. Mr. Ashok's demise was an unfortunate sudden event. But I have received the necessary help and compensation from Detox India Private Limited and I have no complaints against the said company.
7. It is expressly understood and agreed that nothing herein shall be construed as an admission of any liability on the part of Detox India Private Limited.

For. कविश्री



8. I do not have and will not in future have or raise any further claims, demands, costs, etc and/ or initiate or participate in any future legal proceedings or litigations against Detox India Private Limited and/ or any of its directors, employees and officers.
9. I state that I have fully read and understood the above terms and have agreed to sign this Undertaking without any coercion or undue influence by any person.

Therefore, I am submitting this Undertaking.



सुदमी

Place:- Ankleshwar, GJ
Date:- 9 December 2024

Deponent
Sudami, Wife of Ashok

Witnesses:

Name & Contact Number of the Witness	Signature
Abhimanyu Yadav; B/10, Shreeji Ganesh Society, Kosamadi, Bharuch ONGC Colony Gujarat - 393010	Amjad - 9426142343
Ramprasad; Ramvriksha; Vill - Barwa Kala, Post Barwa Kala, Borvan Kalam, Ghaziपुर, Uttar Pradesh - 275204	राम प्रसाद 9879898066
Diwakar Bharti; 124, Near Prathamik School, Kosara (Piyari), Daryapu Nevada, Lalganj, Azamgarh. U.P - 276203	दिवकर भारती 9924910428
Ram sushil Pandey 148, Kodava road, Gram sajuani post, kodava sihawai sindi, Sajwani Khurd. M.P - 486670	Ram Sushil - 7405000770

ICICI Bank
 Surat Hazira Branch
 Riddhi Complex, Near Kribhco Township, Ichhapore, Hazira Main Road, Hazira Surat, Gujarat - 394510
 RTGS / NEFT IFS Code : ICIC0000391

VALID FOR THREE MONTHS ONLY

0	9	1	2	2	0	2	4
D	D	M	M	Y	Y	Y	Y

Pay Sudami OR ORDER

Rupees thirty two only ₹

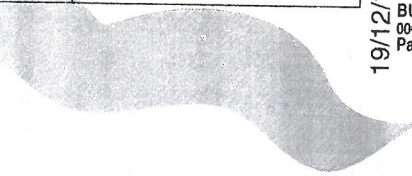
₹ 30,00,000/-

SESHAASAI (M) / CTS - 2010

A/c No. 039105001346

19/12/18 CABUS CBS
 BUSINESS BANKING : CURRENT ACCOUNT
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 Payable at par at all branches of ICICI Bank Limited in India

FOR DETOX INDIA PRIVATE LIMITED



CLUB
Elite

[Handwritten signatures]

AUTHORISED SIGNATORIES
 Please sign above

⑈000806⑈ 395229005⑈ 001346⑈ 29

For. सिकरमा



Family Details 58

17 Ashok - 01/01/1975
Wife :- Sudami 01/01/1975
Daughter 1 :- Karishma Kumari 13/07/2001
Daughter 2 :- Anshu Kumari 05/01/2004
Son :- Abhishek Kumar 28/08/2010

18/08/2010





भारत सरकार
Government of India

आधार - आम आदमी का अधिकार



भारतीय विशिष्टता प्राधिकरण
Unique Identification Authority of India



भारत सरकार

आधार - आम आदमा का जापना

३

२०११-१२

३०००००

३०००००



FATHER'S/MOTHER'S/

DATE OF BIRTH

1941



आयकर विभाग
INCOME TAX DEPARTMENT



भारत सरकार
GOVT. OF INDIA

शुद्ध

१९

यूनियन बैंक
 ऑफ इंडिया
 SADAT  Union Bank
 of India

Branch Code : UBIND018

BRANCH NAME : MUMBAI UTTAR PRDESH

Accountant





भारत सरकार
Government of India



आधार

आधिकारण
Unique Identification Authority of India



1947



भारत सरकार

1/2007



भारतीय विशिष्ट
Unique

Authority of India



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भारत सरकार
GOVERNMENT OF INDIA



भारतीय विशिष्ट पहचान प्राधिकरण



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P.O. Box No. 1947,
Bengaluru-560 001

सिद्धा

१०





भारत सरकार
Government of India

आधार - आम जायना का आधार



भारतीय अद्वितीय पहचान प्राधिकरण
Unique Identification Authority of India

Address:

1297
1800 300 1947

help@uidai.gov.in

आयकर विभाग
INCOME TAX DEPARTMENT



भारत सरकार
GOVT OF INDIA



Government of Uttar Pradesh

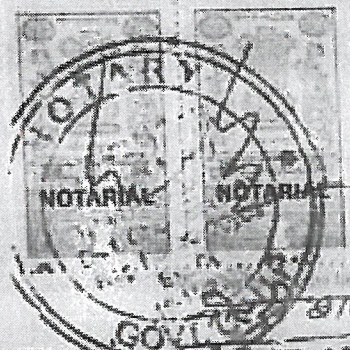
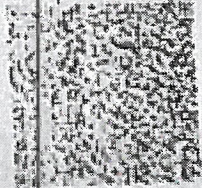
e-Stamp

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Unique Doc. Reference	: BURIN UP/UP/14545604/5260502416801W
Purchased By	: RAMVRIKSH SO KUDGAN
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (INR)	: -
First Party	: RAMVRIKSH SO KUDGAN
Second Party	: Not Applicable
Stamp Duty Paid By	: RAMVRIKSH SO KUDGAN
Stamp Duty Amount (Rs.)	: 10 (Ten only)

Signature:

Acc Name: Vinay Kumar Srivastava
 Acc Code: up14545604
 Mob: 9168211871 LHO: 141
 Acc Add: Saigour-Graoulour
 Email: Saigour-Graoulour

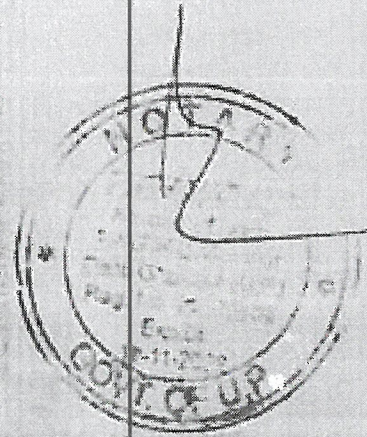
Sl No: 463
 Date: 09/12/24



NOTARY

Tab NO. 10
 ON. 09/12/24
 DETOX INDIA PVT. LTD. BAHRUCH GUJRAT
 शापकर्म निमजानिध रामकृष्ण हुब खुददन राम-कवांकन रोड कवांकन
 तहसील-सेवेपुर, जनपद-शाहीपुर निम्न है -

लि.श्री
 रामकृष्ण



09/12/24

For करिष्णा
 P.T.O.

This certificate may be verified at www.e-stamp.gov.in using unique Mobile No. of Stamp
 Certificate or QR Code and e-stamp certificate. Other Applicable stamp
 The stamp duty on the certificate is payable in advance.
 The stamp duty on the certificate is payable in advance.

धारा 1- यह कि मैं शपथकर्ता धर्म व ईमान से बहलफ वयान करता हूँ, कि उपरोक्त नाम व पता सत्य व सही है।

धारा 2- यह कि मैं शपथकर्ता काफी वृद्ध व बुर्जिय हो गया हूँ और कही आने-जाने में असहाय व असमर्थ हूँ। हम शपथकर्ता के पुत्र स्व.अशोक कुमार की मृत्यु कम्पनी में कार्य करते समय एलास्ट में मृत्यु हो गयी, जिसमें शपथकर्ता अर्थात अशोक कुमार का पिता अशोक कर्मा आने-जाने से सक्षम नहीं हैं। अतः कम्पनी द्वारा मिलने वाली 'सुवामी' व 'अनराशी' अशोक की पत्नी सुवामी अर्थात मेरी पुण्यश्री देवी आये, जिसमें हम शपथकर्ता को कोई भागिदारी नहीं है।

धारा 3- यह कि हम शपथकर्ता ने उपरोक्त में कोई कथ्य नहीं दिवायी है, उपरोक्त सभी सत्य व सही है।

दि. 09/11/2024

[Signature]
09/11/2024

हूँ

मैं शपथकर्ता यह सत्यापित करता हूँ कि उपरोक्त लिखी गयी मधुबन की धारा 1 से लगायत धारा 30 तक मेरी लिखी आनकारी में सत्य व सही है। इसके मेरी मदद करें। इसकी तसदीय आप्त दि. 09-12-2024 को लखीमपुराण सिदपुर में की गई।

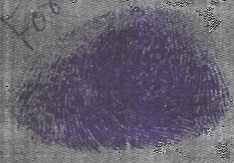
दि. 09/11/2024

[Signature]
09/11/2024

हूँ



For Karam





भारत सरकार
GOVERNMENT OF INDIA



भारतीय विद्युत् महान प्राधिकरण
Bharatiya Vidyut Mahan Pradhikaran

Amrinder



भारत सरकार
Government of India

मेरा आधार, मेरी पहचान



भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

Call



1047

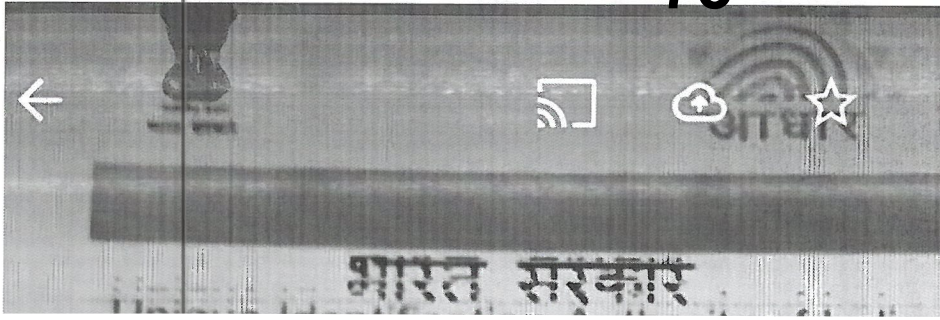


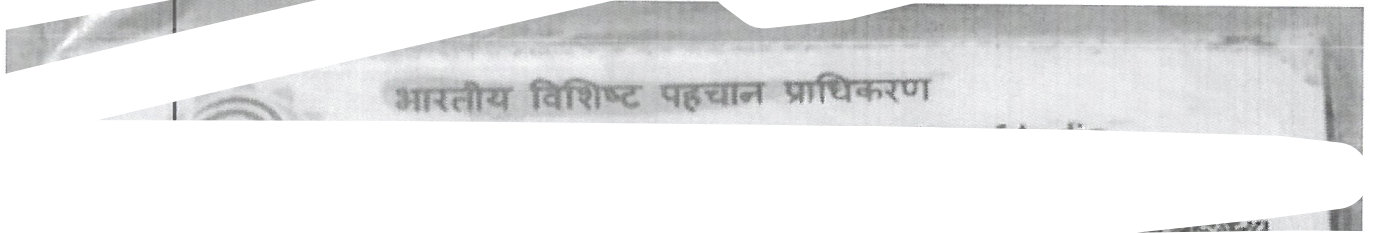
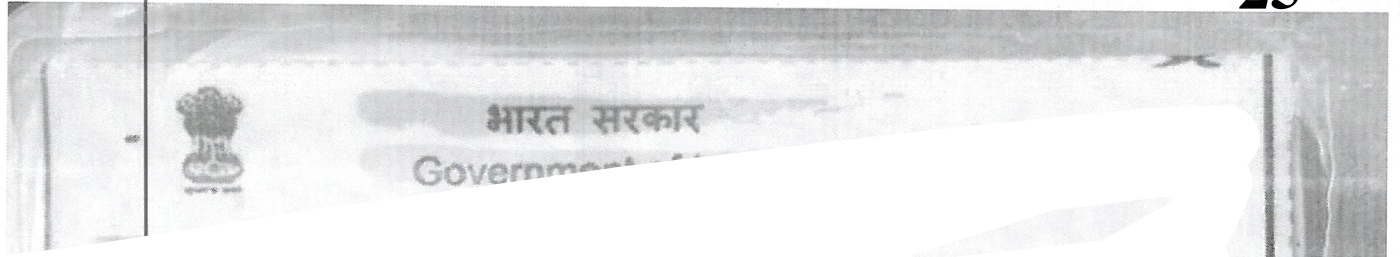
help@uidai.gov.in

WWW

www.uidai.gov.in

राम प्रकाश





Affidavit

Deponent :- Pushpa Devi, Wife of Harinath Yadav (Son of - Mr. Bodha Yadav)

Age :- 39 Years Occupation:- Housewife

Residence: Village Chhattarpur Khushal, Post: Bankat, Bankat, Azamgarh - 276125

Undertaking

I, the undersigned, hereby affirm and declare that:-

1. I, Pushpa Devi, wife of Harinath Yadav, I am residing on the aforementioned address and that I am the authorised legal heir of Mr. Harinath Yadav, who was working as a labourer with M/s Panchmurti Fabricator.
2. M/s Panchmurti Fabricator was engaged as a contractor by Detox India Private Limited for undertaking certain works at the Ankleshwar site, owned and operated by Detox India Private Limited.
3. On 3 December 2024, , there was a tank explosion at the site, which proved fatal for Mr. Harinath Yadav and he immediately succumbed to injuries on the same day i.e. 3 December 2024.
4. In view of this, on compassionate grounds, Detox India Private Limited has agreed to pay to me, being the authorised legal heir of Mr. Harinath Yadav, a sum of Rs. 30,00,000 (Rupees Thirty Lacs) as compensation towards the unfortunate death of Mr. Harinath Yadav, which I acknowledge shall be the sole and exclusive amount payable by Detox India Private Limited.
5. I hereby agree and acknowledge that this aforesaid compensation amount is over and above all outstanding dues that are payable to Mr. Harinath Yadav, including salary and insurance amount, if any, (covered under ESIC, EPF, etc), which shall be borne by M/s Panchmurti Fabricator, being the employer of Mr. Harinath Yadav.
6. Mr. Harinath Yadav's demise was an unfortunate sudden event. But I have received the necessary help and compensation from Detox India Private Limited and I have no complaints against the said company.
7. It is expressly understood and agreed that nothing herein shall be construed as an admission of any liability on the part of Detox India Private Limited.

9/20/24

8. I do not have and will not in future have or raise any further claims, demands, costs, etc and/ or initiate or participate in any future legal proceedings or litigations against Detox India Private Limited and/ or any of its directors, employees and officers.
9. I state that I have fully read and understood the above terms and have agreed to sign this Undertaking without any coercion or undue influence by any person.

Therefore, I am submitting this Undertaking.


पुष्पा



Place:- Ankleshwar, GJ
Date:- 10 December 2024

Deponent
Pushpa Devi, Wife of Harinath Yadav

Witnesses:

Name & Contact Number of the Witness	Signature
Abhimanyu Yadav; B/10, Shreeji Gajonad Society, Kosamadi, Bharuch. ONGC Colony, GJ- 393010	AM Yadav 9426142343
Sanjay Kumar Yadav; 8, Kolbaj Bahadur, Azamgarh, PO: Azamgarh Uttar Pradesh- 276001	✓ संजय यादव 0170087415
Dudhnath Yadav; Village Chhattarpur, Khusal, Nathanpur, Azamgarh. Uttar Pradesh- 276125	दुधनाथ यादव 8299076862
Nilesh Dubey 239, Mangaldeep Society; Ankleshwar. Sarangpore. Bharuch GJ- 393001	 - 7043438549



Surat Hazira Branch
Riddhi Complex, Near Kribhco Township, Icchapore, Hazira Main Road, Hazira Surat, Gujarat - 394510
RTGS / NEFT IFS Code : ICIC000391

VALID FOR THREE MONTHS ONLY

1 0 1 2 2 0 2 4
D D M M Y Y Y Y

Pay Pushpa Devi

OR ORDER

Rupees thirty lacs only

₹ 30,00,000/-

A/c No. 039105001346

19/12/18 CABUS CBS
BUSINESS BANKING : CURRENT ACCOUNT
000807X039105001346000807X039105001346000807X039105001346000807X039105001346
Payable at par at all branches of ICICI Bank Limited in India

FOR DETOX INDIA PRIVATE LIMITED



[Handwritten signatures]

AUTHORISED SIGNATORIES
Please sign above

⑈000807⑈ 395229005⑈ 001346⑈ 29

पुषपा

SESHAASAI (M) / CTS - 2010

Harinath Yadav 03/08/1981

Wife :- Pushpa Devi 01/04/1985

Son 1 :- Priyansh Yadav 06/02/2019

Son 2 :- Shiva Yadav 27/02/2014

Legal Heir :- Wife : Pushpa Devi

पुष्पा

भारत सरकार
Government of India

भारत सरकार

मेरा आधार, मेरी पहचान

भारत सरकार
भारत सरकार
Government of India

भारत सरकार

भारत सरकार

दुपचा

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
LA

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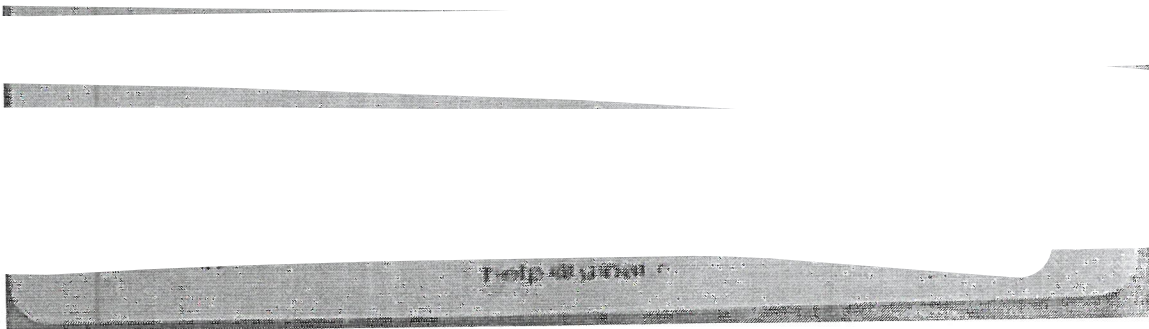
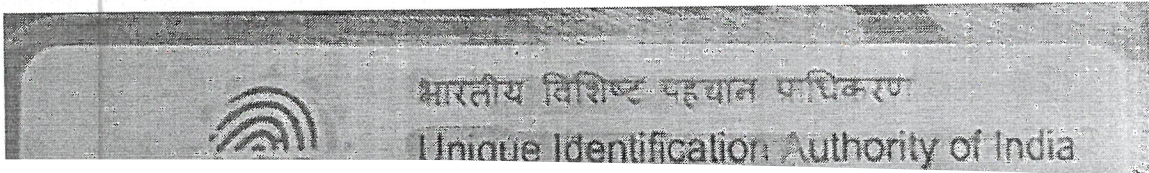
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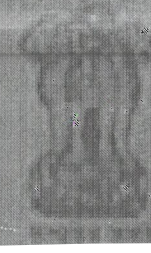
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मेरा आधार, मेरी पहचान



आयकर विभाग
INCOME TAX DEPARTMENT



भारत सरकार
GOVT. OF INDIA



बड़ौदा यू.पी. बैंक
Baroda U.P. Bank

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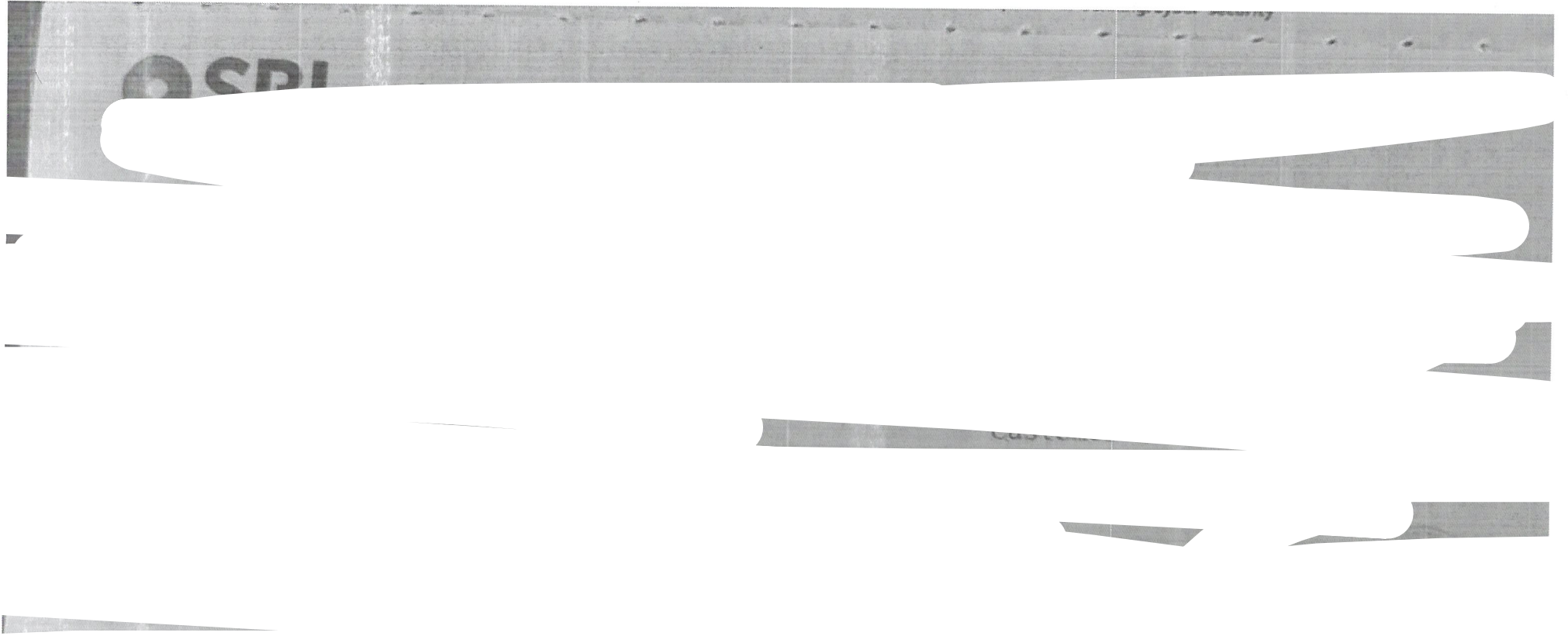
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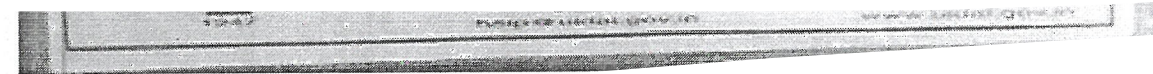
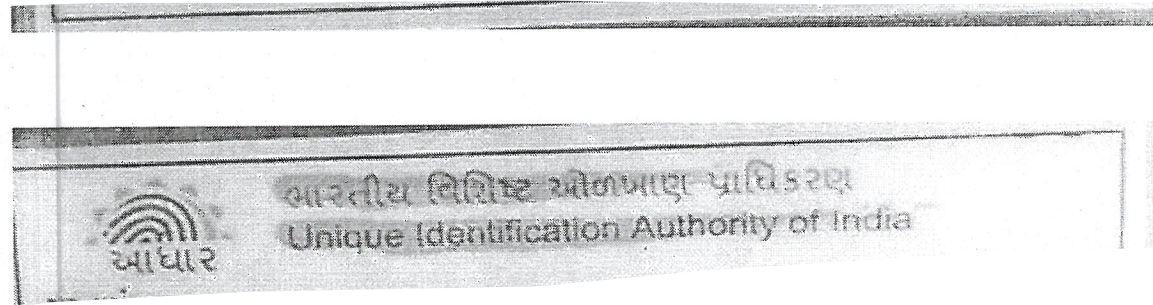
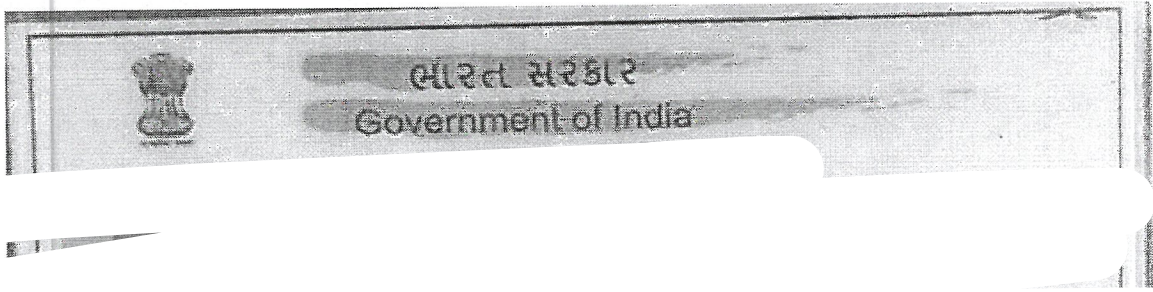
बैंकिंग सेवा सम्बन्धी

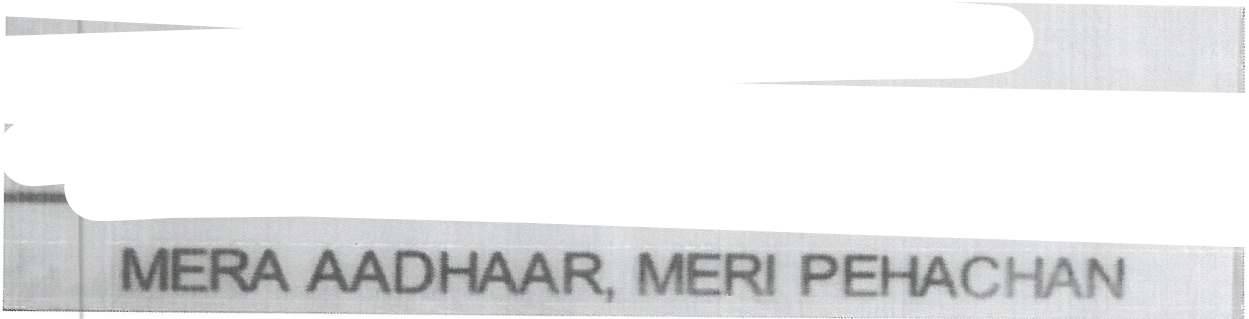
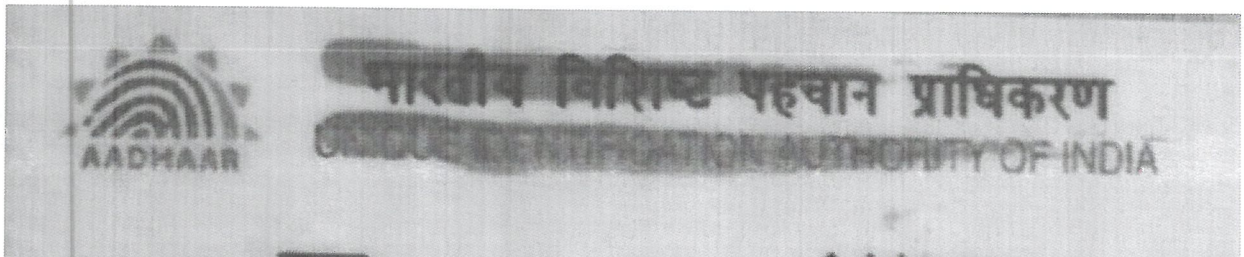
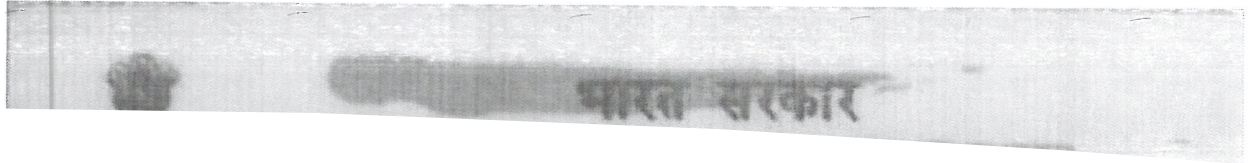
१५, जॉ. रोड, पो. बॉ. नं. ८२, कानपुर-२०८००
फोन कोड : ०५१२ टेलीफोन नं. ८०००

शर

(c)







सुभा



शवदाह प्रमाणपत्र

मुक्तिधाम सेवा संस्थान (रजि०)

गौरीशंकर घाट- दोहरीघाट

जनपद- मऊ - उ०प्र० (भारत)

(उ० प्र० शासन द्वारा मान्यता प्राप्त, पंजी० संख्या विविध-शवदाह 315/2004)

कमांक:- 147229

दिनांक:- 08-05-2021

प्रमाणित किया जाता है कि, स्व०/कुमारी.....बोध्या यादव.....उम्र:-..86.....पुत्र/पुत्री
पत्नी श्री/स्व० खरभान यादव..... पता:- छत्तरपुर खुशहाल सगडी आजमगढ
मृत्युतिथी:-..... 08-05-2021 का शवदाह दिनांक:- 80-05-2021
को मुक्तिधाम पर श्री.....सूर्यनाथ यादव द्वारा किया गया।



(मुक्तिधाम के सहयोगार्थ 250 रु० मात्र प्राप्त किये गये)

Phone:- 9935303628

Email:-.....

Website:- www.muktidham.co.in

हस्ताक्षर जारीकर्ता

मुक्तिधाम सेवा संस्थान (रजि०)

दोहरीघाट (मऊ) उ०प्र०

दुखवा



भारत सरकार
GOVERNMENT OF INDIA

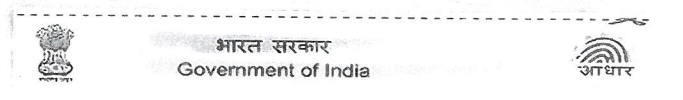


भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

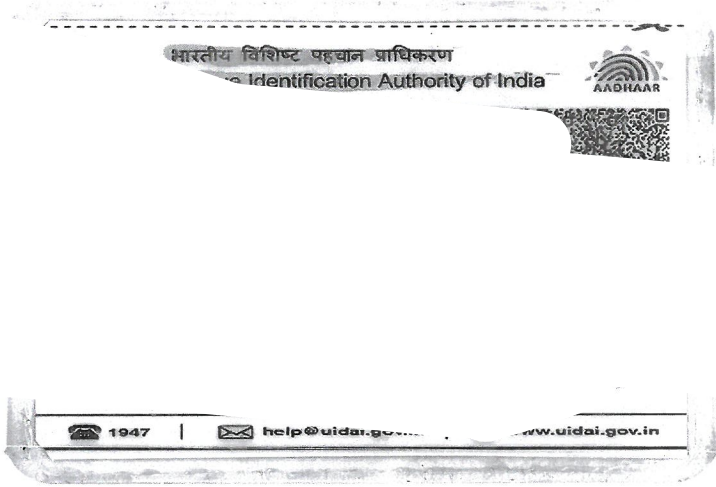
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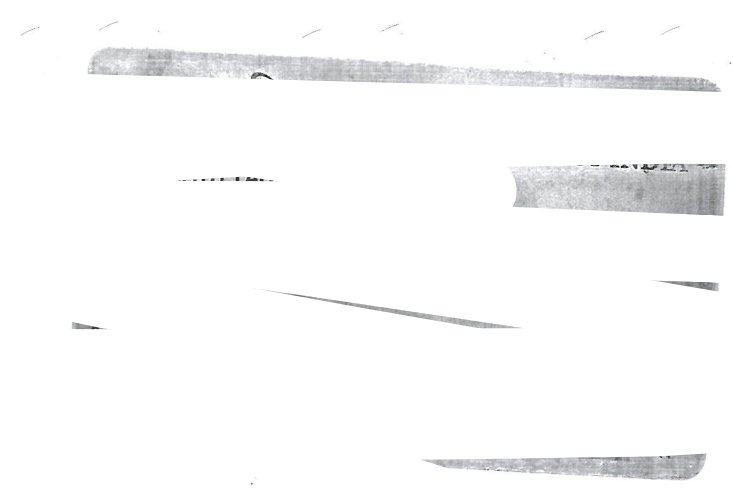
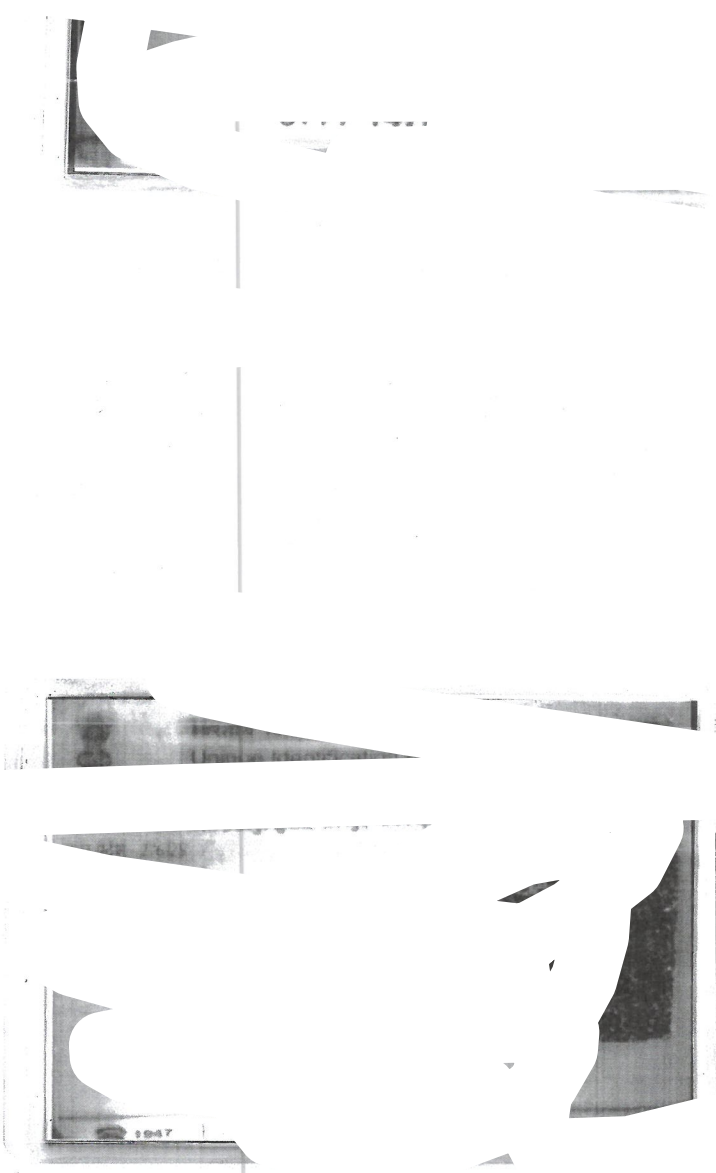
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पदचान





[The text in this section is extremely faint and illegible due to low contrast and significant noise. It appears to be a list or a series of entries.]



भारत सरकार
Government of India



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Handwritten signature



भारतीय विशिष्ट ओजभाए प्राधिकरण
Unique Identification Authority of India



Sarangpore, ...



1947



help@uidai.gov.in



www.uidai.gov.in

Affidavit

Deponent :- Ragni Kumari wife of Mukesh Singh

Age :- 25 Years. Occupation:- Housewife

Residence: Ward Number 10, Jigna Gopal, Village - Jigna Gopal, Dist: Gopalganj. P.O.
Mirganj. Bihar - 841438

Undertaking

I, the undersigned, hereby affirm and declare that:-

1. I, Ragni Kumari, I am residing on the aforementioned address and that I am the authorised legal heir of Mr. Mukesh Singh, who was working as a labourer with M/s Panchmurti Fabricator.
2. M/s Panchmurti Fabricator was engaged as a contractor by Detox India Private Limited for undertaking certain works at the Ankleshwar site, owned and operated by Detox India Private Limited.
3. On 3 December 2024, , there was a tank explosion at the site, which proved fatal for Mr. Mukesh Singh and he immediately succumbed to injuries on the same day i.e. 3 December 2024.
4. In view of this, on compassionate grounds, Detox India Private Limited has agreed to pay to me, being the authorised legal heir of Mr. Mukesh Singh, a sum of Rs. 30,00,000 (Rupees Thirty Lakhs) as compensation towards the unfortunate death of Mr. Mukesh Singh, which I acknowledge shall be the sole and exclusive amount payable by Detox India Private Limited.
5. I hereby agree and acknowledge that this aforesaid compensation amount is over and above all outstanding dues that are payable to Mr. Mukesh Singh, including salary and insurance amount, if any, (covered under ESIC, EPF, etc), which shall be borne by M/s Panchmurti Fabricator, being the employer of Mr. Mukesh Singh.
6. Mr. Mukesh Singh's demise was an unfortunate sudden event. But I have received the necessary help and compensation from Detox India Private Limited and I have no complaints against the said company.
7. It is expressly understood and agreed that nothing herein shall be construed as an admission of any liability on the part of Detox India Private Limited.

Ragini Kumari



8. I do not have and will not in future have or raise any further claims, demands, costs, etc and/ or initiate or participate in any future legal proceedings or litigations against Detox India Private Limited and/ or any of its directors, employees and officers.
9. I state that I have fully read and understood the above terms and have agreed to sign this Undertaking without any coercion or undue influence by any person.

Therefore, I am submitting this Undertaking.

Ragini Kumari



Place:- Ankleshwar, GJ
Date:- 4 December 2024

Deponent
Ragni Kumari wife of Mukesh Singh

Witnesses:

Name & Contact Number of the Witness	Signature
Abhimanyu Subedar Yadav - 9426142343 Address: Shree Gajanand Society, Kasamadi, Bharuch- 393010	
Rupak Kumar Singh - 6200410966 Address: Nautan, Post Jama bazaar Dist. Swan. Bihar-841413	
Morkar Pratik Kumar Mahesh bhai - 8140606646 Address: R-43, Siddheshwari Society 3, Surwadi, Ankleshwar. GJ- 393001	 8140606646
Sachin Kumar - 8271772543 Bijaypur, Gopal Ganj, Bihar-841505	



Surat Hazira Branch
Riddhi Complex, Near Kribhco Township, Icchapore, Hazira Main Road, Hazira Surat, Gujarat - 394510
RTGS / NEFT IFS Code : ICIC0000391

VALID FOR THREE MONTHS ONLY

0 4 1 2 2 0 2 4
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Pay Ragni Kumari

OR ORDER

Rupees

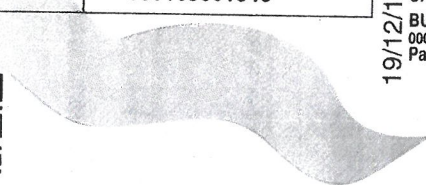
Thirty laes ay

₹ 30,00,000/-

A/c No. 039105001346

19/12/18 CABUS CBS
BUSINESS BANKING : CURRENT ACCOUNT
000811X039105001346000811X039105001346000811X039105001346000811X039105001346
Payable at par at all branches of ICICI Bank Limited in India

FOR DETOX INDIA PRIVATE LIMITED



CLUB Elite

Handwritten signatures

AUTHORISED SIGNATORIES
Please sign above

000811 395229005 001346 29

Ragini Kumari

Family Details 99

50

3. Mukesh Singh 12/12/1988

Wife* : Ragni Kumari 14/07/1999

Daughter 1 :- Lakshmi Kumari 04/10/2021

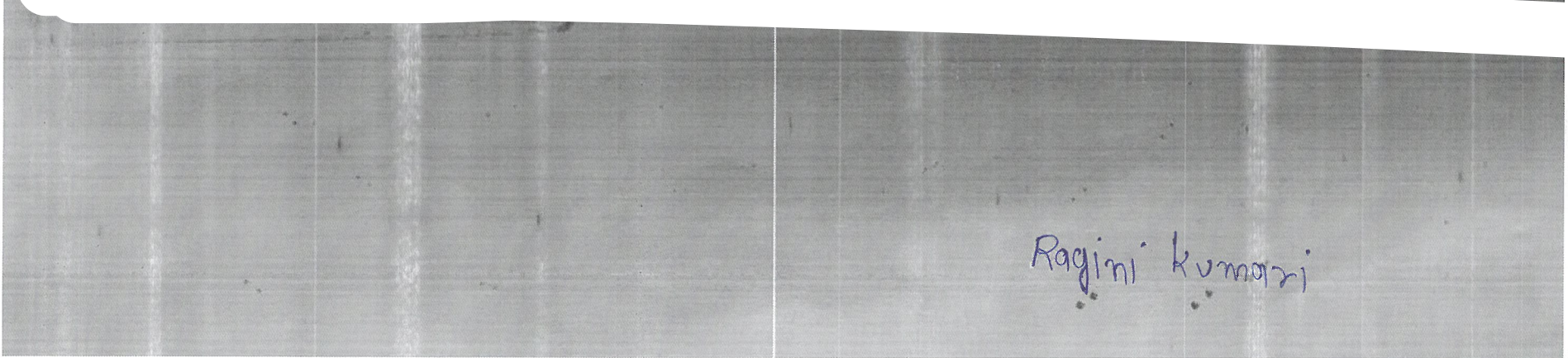
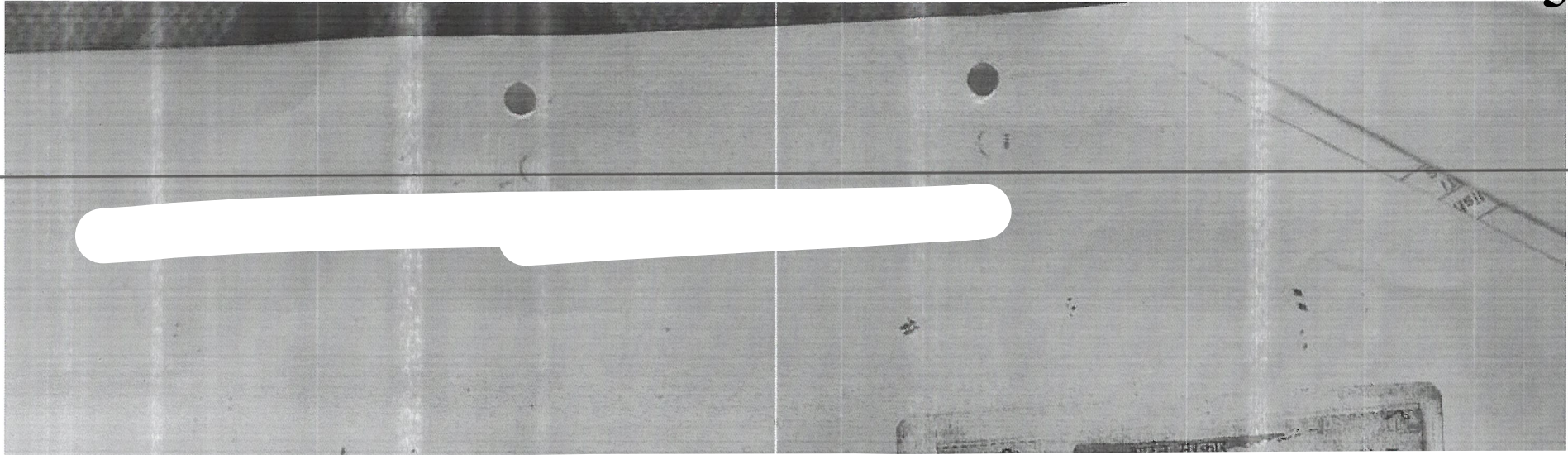
Daughter 2 :- Monika 07/10/2023

Son 1 :- Rocky Singh 31/08/2019

* Legal Heir : Ragni Kumari

Relationship : Wife

Ragini Kumari



Ragini Kumari

Legal Heir

भारत सरकार
Government of India

आधार

भारत सरकार
Government of India

भारतीय विशिष्ट पहचान प्राधिकरण

भारत सरकार
Government of India

AADHAAR

सूचना / INFORMATION

■ आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचना और विनियमों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है।

■ इस आधार पत्र को यूआईडीएआई द्वारा नियुक्त प्रमाणीकरण एजेंसी के जरिए ऑनलाइन प्रमाणीकरण के द्वारा सत्यापित किया जाना चाहिए या ऐप स्टोर केनर ऐप से क्यूआर कोड को स्कैन करके सत्यापित किया जाए।

■ पहचान और पते के समर्थन में दस्तावेजों को आधार के लिए नामांकन की तारीख से 10 वर्ष में कम से कम एक बार आधार में अपडेट कराना चाहिए।

■ भिन्न सरकारी और गैर-सरकारी फायदों/सेवाओं का लाभ लेने में आधार का उपयोग करता है।

■ आधार में अपना मोबाइल नंबर और ईमेल आईडी अपडेट रखें।

■ आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें।

■ आधार/बायोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बायोमेट्रिक्स लॉक/अनलॉक सुविधा का उपयोग करें।

■ आधार की मांग करने वाले सहमति लेने के लिए बाध्य हैं।

■ Aadhaar is proof of identity, not of citizenship or date of birth (DOB). DOB should be updated in Aadhaar using the document specified in the Aadhaar Act, 2016.

Updated in
Aadhaar.

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Legal Her



Ragini Kumari

**याद रखें / Remember:**

- आपके खाते में नवीनतम केवायसी, नामांकन, मोबाइल नंबर एवं ई-मेल आईडी अद्यतन होने चाहिए।
Your account should be updated with your latest KYC, Nomination, Mobile number & Email ID
- अपनी पासबुक को सावधानी पूर्वक रखें। अपनी पासबुक पर हस्ताक्षर न करें। पासबुक को नियमित रूप से अद्यतन करें। किसी भी प्रकार की विसंगति होने की सूचना तत्काल दी जानी चाहिए।
Preserve your passbook carefully. Do not put your signature on passbook. Get passbook updated regularly. Any discrepancy should be notified immediately.
- कृपया अपनी व्यक्तिगत जानकारी, प्रयोक्ता आईडी, पिन, पासवर्ड, सीवीवी संख्या किसी को न बताएं। बैंक का ई-मेल के माध्यम से इस प्रकार की जानकारी मांग जाने पर शाखा को सूचित किया जाना चाहिए।
Please do not give your personal information, user IDs, Pins, Password, CVV number to anyone. Any calls or emails requesting for such information should be notified to the branch.
- खाते के लिए पहली पासबुक निःशुल्क होगी। शुल्क का भुगतान किए जाने पर डुप्लीकेट पासबुक उपलब्ध कराई जाएगी।
First passbook in account is free. Duplicate passbook may be provided on payment of fee
- प्रत्येक अर्द्ध वर्ष में 50 डेबिट (स्थायी अनुदेशों, बैकल्पिक डिलिवरी चैनलों, सेवा प्रभारों से संबंधित प्रविष्टियों का छोड़कर) की अनुमति है। 50 प्रविष्टियों से अधिक लेन देन होने पर प्रभार लगाया जाएगा।
50 debits (excluding Standing instruction, Alternate Delivery Channels, related to service charges) per half year is permitted. Transaction exceeding above 50 will be charged.
- ब्याज की गणना दैनिक आधार पर की जाएगी और तिमाही की समाप्ति के 15 दिनों के भीतर खाते में जमा किया जाएगा।
Interest is calculated on daily basis and credited to accounts within 15 days of end of quarter.



भारत सरकार
GOVERNMENT OF INDIA

1947
1800 300 1947 help@uidai.gov.in www.uidai.gov.in P.O. Box No.1947,
Bengaluru-560 001

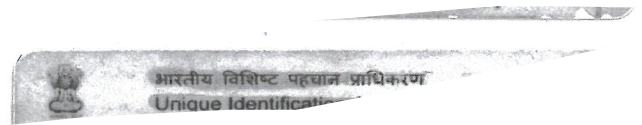
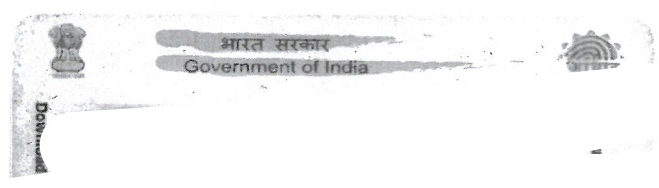
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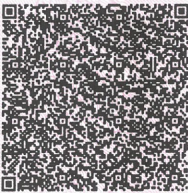
सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty

₹500

₹500 ₹500 ₹500 ₹500

Certificate No. : IN-GJ21197665527906W
Certificate Issued Date : 19-Dec-2024 03:32 PM
Account Reference : IMPACC (SV)/ gj13039204/ ANKLESHWAR1/ GJ-BH
Unique Doc. Reference : SUBIN-GJGJ1303920455549558721333W
Purchased by : KAJAL PAULESH RAM wo PAULESH RAM
Description of Document : Article 5(h) Agreement (not otherwise provided for)
Description : COMPENSATION AGREEMENT
Consideration Price (Rs.) : 0
 (Zero)
First Party : KAJAL PAULESH RAM wo PAULESH RAM
Second Party : DETOX INDIA PVT LTD
Stamp Duty Paid By : KAJAL PAULESH RAM wo PAULESH RAM
Stamp Duty Amount(Rs.) : 500
 (Five Hundred only)



₹500

IN-GJ21197665527906W

HOF 0028031768

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

Affidavit

Deponent :- Kajal, Wife of Paulesh Ram (Son of - Mr. Tileshwar Ram)

Age :- 30 Years Occupation:- Housewife

Residence: 226, Mangal Deep Society, Sarangpur, Ankleshwar. PO: Ankleshwar Dist:
Bharuch. Gujarat - 393001

Undertaking

I, the undersigned, hereby affirm and declare that:-

1. I, Kajal, wife of Paulesh Ram, I am residing on the aforementioned address and that I am the authorised legal heir of Mr. Paulesh Ram, who was working as a labourer with M/s Panchmurti Fabricator.
2. M/s Panchmurti Fabricator was engaged as a contractor by Detox India Private Limited for undertaking certain works at the Ankleshwar site, owned and operated by Detox India Private Limited.
3. On 3 December 2024, , there was a tank explosion at the site, which proved fatal for Mr. Paulesh Ram and he immediately succumbed to injuries on the same day i.e. 3 December 2024.
4. In view of this, on compassionate grounds, Detox India Private Limited has agreed to pay to me, being the authorised legal heir of Mr. Paulesh Ram, a sum of Rs. 30,00,000 (Rupees Thirty Lacs) as compensation towards the unfortunate death of Mr. Paulesh Ram, which I acknowledge shall be the sole and exclusive amount payable by Detox India Private Limited.
5. I hereby agree and acknowledge that this aforesaid compensation amount is over and above all outstanding dues that are payable to Mr. Paulesh Ram, including salary and insurance amount, if any, (covered under ESIC, EPF, WC Policy etc), which shall be borne by M/s Panchmurti Fabricator, being the employer of Mr. Paulesh Ram.
6. Mr. Paulesh Ram's demise was an unfortunate sudden event. But I have received the necessary help and compensation from Detox India Private Limited and I have no complaints against the said company.
7. It is expressly understood and agreed that nothing herein shall be construed as an admission of any liability on the part of Detox India Private Limited.



8. I do not have and will not in future have or raise any further claims, demands, costs, etc and/ or initiate or participate in any future legal proceedings or litigations against Detox India Private Limited and/ or any of its directors, employees and officers.
9. I state that I have fully read and understood the above terms and have agreed to sign this Undertaking without any coercion or undue influence by any person.

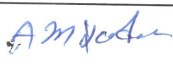
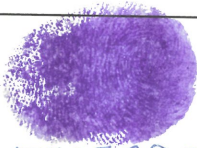

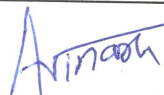
Therefore, I am submitting this Undertaking.

Place:- Ankleshwar, GJ
Date:- 20 December 2024


Deponent
Kajal, Wife of Paulesh Ram



Witnesses:

Name & Contact Number of the Witness	Signature
Abhimanyu Yadav B1/10, Shreeji Gajanad Society, Kosamadi, ONGC Colony, Bharuch. Gujarat - 393010	 9926142393
Tilleshwar Ram Khap Punak, Buzurg, Siwan, Bihar - 841239	 7257072839
Damodar Shivpujan Paswan 226, Mangal Deep Society, Sarangpur, Ankleshwar. PO: Ankleshwar Dist: Bharuch. Gujarat - 393001	 9824578268
Avinaash Pasvan Sarangpur, Bharuch, Gujarat - 393001	 7405514457

Pay Kajal Pawlesh Ram

Rupees thirty lac only

OR ORDER

₹ 30,00,000/-

A/c No. 039105001346

19/12/18 CABUS CBS
BUSINESS BANKING : CURRENT ACCOUNT
000808X039105001346000808X039105001346000808X039105001346000808X039105001346
Payable at par at all branches of ICICI Bank Limited in India

FOR DETOX INDIA PRIVATE LIMITED



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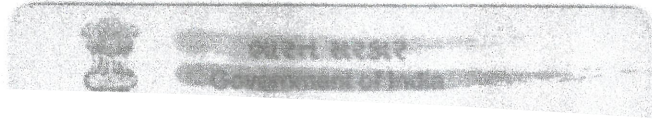
[Signatures]

AUTHORISED SIGNATORIES
Please sign above

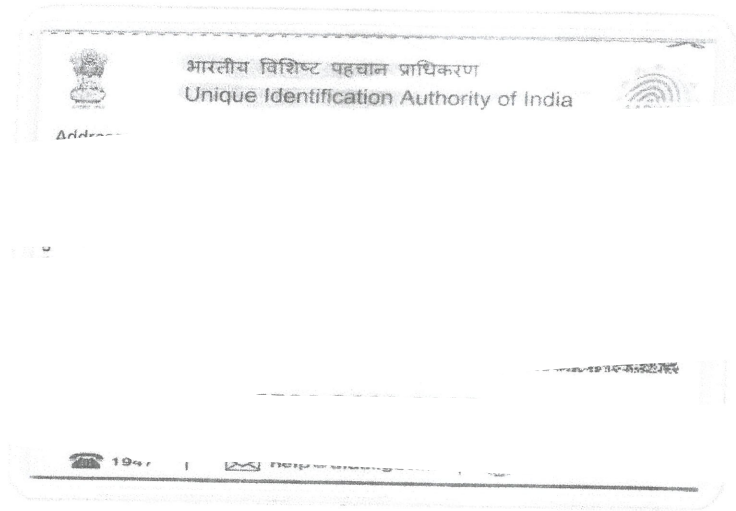
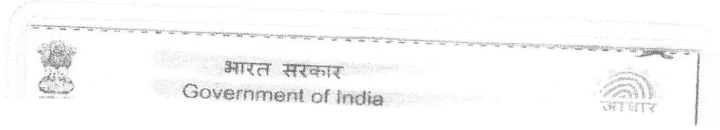
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SESHAASAI (M) / CTS - 2010



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ग्राम पंचायत
सारंगपुर



GRAM PANCHAYAT
SARANGPUR

“જન સેવા એજ પ્રભુ સેવા”

મુ.પો. સારંગપુર, તા. અંકલેશ્વર, જી. ભરૂચ.

AT. PO. SARANGPUR, TA. ANKLESHWAR, DIST. BHARUCH.

જાવક નંબર : વી.પી.

તારીખ : ૦૭/૧૨/૨૦૨૪



ફક્ત રહેઠાણ અંગેનો દાખલો

આથી દાખલો લખી આપવામાં આવે છે કે શ્રી ...પાસવાળ ડાહ્યાજીની સુદામોદર

ની પુત્રીને પોલીસ સ્ટાન્ડની પત્ની તેઓ સારંગપુર, તા. અંકલેશ્વર, જી. ભરૂચ. મુકામે

જાગદલીપ સુદામોદર ફળિયું/સોસાયટીમાં હાલમાં રહે છે. તેમને આ દાખલો

સુદામો ડાહ્યા ના કામે આપવામાં આવે છે. જે દાખલો

આધાર ડાહ્યા, સુદામો ડાહ્યા ના આધાર પુરાવાથી આપવામાં આવેલ છે.

નીરજીવે સાર પટેલ

સરપંચ
સારંગપુર ગ્રામ પંચાયત
ગ્રામ પંચાયત, સારંગપુર

(Handwritten signature)

-: સોગંદનામું :-

હું નીચે સહી કરનાર કાજલ પોલેશ રામ તે દામોદર શિવ પુજન પાસવાન ની દિકરી જાતે.હિન્દુ, ઉ.વ.આ. -૩૦, ઘંધો.ઘરકામ રહે. ૨૨૬, મંગલદીપ સોસાયટી, મુ.પો.સારંગપુર, તા.અંકલેશ્વર, જિ.ભરૂચ અમારા ધર્મના ના સોગંદ પર જણાવીએ છીએ કે,

અમો સોગંદનામું કરનાર ના લગ્ન તા.૦૫/૧૨/૨૦૧૯ ના રોજ પોલેશ રામ સાથે ત્રિનરી હોટલ અંકલેશ્વર મુકામે થયેલ. ત્યારબાદ અમોના લગ્ન થકી એક પુત્રી નામે "પિહુ પોલેશ રામ" નો જન્મ સુશ્રુષા હોસ્પીટલ, અંકલેશ્વરમાં તા.૧૮/૦૪/૨૦૨૨ ના રોજ થયેલ. અને અમો સોગંદનામું કરનાર અને અમોની પુત્રી અને પતિ નામે પોલેશ રામ સાથે અમોના પિતાના મકાનમા છેલ્લા ૪(ચાર) વર્ષથી સાથે રહેતા હતા. ગઈ તા.૦૩/૧૨/૨૦૨૪ ના રોજ અંકલેશ્વર જી.આઈ.ડી.સી.મા આવેલ ડેટોકસ ઈન્ડિયા પ્રા.લી. કંપનીમાં અમોના પતિ પોલેશ રામ નોકરી પર ગયેલ તે દરમિયાન અમોના પતિ નું ડેટોકસ ઈન્ડિયા પ્રા.લી. કંપનીમાં કેમીકલ ટાંકીનું પ્રેસર વધતા બ્લાસ્ટ થયેલ જે બ્લાસ્ટમાં અમોના પતિ નામે પોલેશ રામનું અકસ્માત મૃત્યુ થયેલ છે. જેથી અમોના પતિના મૃત્યુના અકસ્માત વળતરના નાંણા મેળવવા માટે તેમજ મરનાર પોલેશ રામની અમો પત્ની થતા હોય. તેમજ પોલેશ રામની એક પુત્રી નામે "પિહુ પોલેશ રામ" છે જેની ઉ.વ.૨ વર્ષ અને ૭ માસ થયેલ છે. જે જાહેર કરવા સદર સોગંદનામું કરવાની ફરજ પડેલ છે.

ઉપરોક્ત સોગંદનામામા જણાવેલ તમામ હકીકતો સાચી અને ખરી છે. ખોટું સોગંદનામું કરવું એ ફોજદારી ધારા હેઠળ સજાને પાત્ર ગુનો બને છે જેની મને જાણ તથા માહિતી છે.

સ્થળ : અંકલેશ્વર
તારીખ : ૦૬/૧૨/૨૦૨૪



.....
(સોગંદનામું કરનારની સહી)



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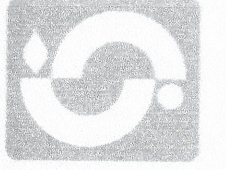
Solemnly Affirmed / Declared
Sworn Before Me
SNEHABEN H. PATEL
NOTARY, (Govt. of India)
Regd. No.: 15192/2024



સત્યમેવ જયતે
ગુજરાત સરકાર

GOVERNMENT OF GUJARAT
આરોગ્ય અને પરિવાર કલ્યાણ વિભાગ
DEPARTMENT OF HEALTH AND FAMILY WELFARE

ફોર્મ-૫ FORM-5



BA 4924797

જન્મ પ્રમાણપત્ર
BIRTH CERTIFICATE

(જન્મ અને મરણ નોંધણી અધિનિયમ, ૧૯૬૯ની કલમ ૧૨/૧૭ અને ગુજરાત જન્મ-મરણ નોંધણી નિયમો; ૨૦૧૮ના નિયમ-૮ મુજબ)
(Issued under Section 12/17 of the Registration of Births and Deaths Act, 1969 and Rule 8 of the Gujarat Registration of Births and Deaths Rules, 2018)

આથી પ્રમાણિત કરવામાં આવે છે કે, નીચેની માહિતી જન્મના મૂળ રેકર્ડમાંથી લેવામાં આવી છે. જે ભારતના ગુજરાત રાજ્યના ભરૂચ જિલ્લા ના અંકલેશ્વર તાલુકાના અંકલેશ્વર ગ્રામ/શહેરના રજિસ્ટરમાં છે.

This is to certify that the following information has been taken from the original record of birth which is in the register for Village/City Ankleshwar(M) of Taluka Anklesvar of District Bharuch of Gujarat State, India.

બાળક નું નામ/Child's Name : પીહુ / PIHU

જાતિ / Sex : સ્ત્રી / Female

બાળક નું પુરું નામ : પીહુ પૌલેશ રામ

Child's Full Name : PIHU PAULEH RAM

જન્મ તારીખ/Date of Birth : 18/04/2022

જન્મ સ્થળ/Place of Birth :

Monday, April 18, 2022

SUSHRUSHA HOSPITAL, ANKLESHWAR

માતાનું નામ/Name of Mother :

પિતાનું નામ/Name of Father :

કાજલ પૌલેશ રામ / KAJAL PAULESH RAM

પૌલેશ તીલેશ્વર રામ / PAULEH TILESHWAR RAM

બાળકના જન્મ સમયે માતા-પિતાનું સરનામું/ Address of parents at the time of Birth of child :

માતા - પિતાનું કાયમી સરનામું / Permanent Address of Parents :

૨૨૬, મંગલદીપ સોસાયટી, સારંગપુર, અંકલેશ્વર, ભરૂચ. /

૨૨૬, મંગલદીપ સોસાયટી, સારંગપુર, અંકલેશ્વર, ભરૂચ./226, MANGALDEEP SOCIETY, SARANGPORE, ANKLESHWAR, BHARUCH.

226, MANGALDEEP

SOCIETY, SARANGPORE, ANKLESHWAR, BHARUCH.

નોંધણી ક્રમાંક/Registration No. : 812

નોંધણી ની તારીખ/Registration Date : 29/04/2022

રીમાર્ક્સ (વિશેષ નોંધ)/Remarks (if any) :

પ્રમાણપત્ર નંબર/ Certificate No. : **B202220314848**

/0

પ્રમાણપત્ર કાઢી આપ્યાની તારીખ / Date of issue :

પ્રમાણપત્ર આપનાર સત્તાધિકારીની સહી/ Signature of Issuing Authority :

13/12/2024



N8YMbx1pXmccsggs2tGAAp5p6QjFRQBhoKu4Ks1rMhk=

Registrar (Birth & Death)

રજિસ્ટ્રાર (જન્મ & મરણ)
Ankleshwar(M) , Bharuch

Sub-Register

Birth - Death

Ankleshwar Nagar Seva Sadan

Page 1 of 0

राष्ट्रीय सहकारी बैंक | Rural Cooperative Bank

KAROM, DIST...

राष्ट्रीय सहकारी बैंक | Rural Cooperative Bank

O.B.C.

माथा
ई सो | Account No. : 236600010011000.

Rtg.

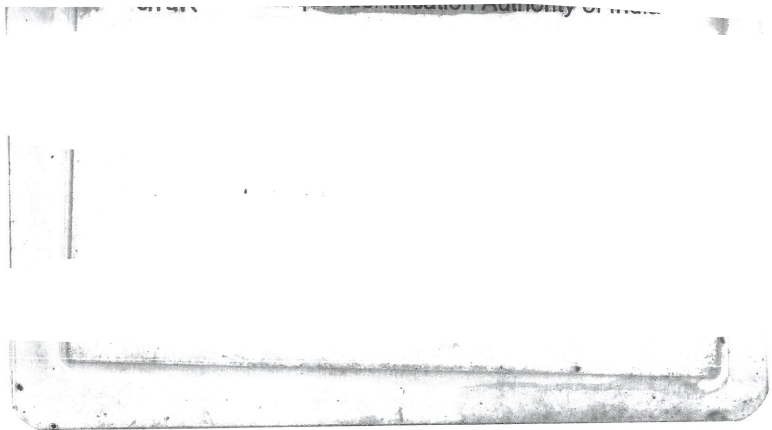
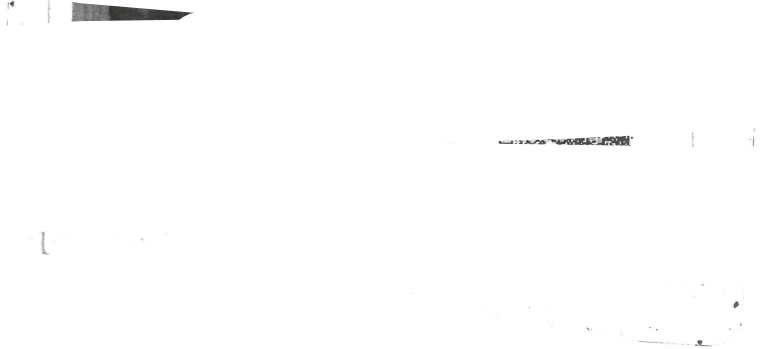
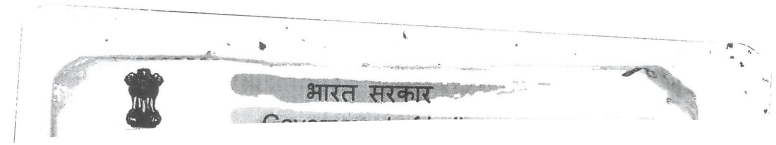
प्र
कम्प्यूट

करने/आद्याक्षर करने की आवश्यकता नहीं है। कृपया कम्प्यूटर द्वारा सृजित पासबुक/विवरणों पर हस्तलिखित (मैनुअल) प्रविष्टियाँ स्वीकार न करें।
Computer generated entries shown in the statement of account do not require any authentication/initial from bank official. Please do not accept any manual entry in your computer generated Pass Book/Statement of account.

बक ग्राहक के चेका का सकारन आयवा शुभतान करन काले प्रभावा बन क राषा तथा सबाधत दिन में खाते से एटीएम व इंटरनेट द्वारा आहरित प्रविष्टियों का ध्यान रहेगा।
Bank shall only honour or pay the cheques of its customers against clear balance upto the previous day and against clear balance including withdrawals made through Internet Banking & ATMs having regard to the withdrawals of the day already made in the account.

कृपया पास बुक न मोड़ें | PLEASE DO NOT FOLD THE PASS BOOK
24 घंटे नि:शुल्क कॉल सेंटर सेवा उपलब्ध है | 18001802222 / 18001032222
Toll free 24 hours call centre 18001802222 / 18001032222





THE PASS BOOK

इटरसाल

आईएस

Contact: 1800 222 2222

18001802222 / 18001032222

Discoun
लाभाश पत्र

ber
dhar

Incidental Charges

प्राधिकारी अधिकारी / प्रबंधक / Authorised Official/Manager

कम्प्यूटर द्वारा सृजित विवरणियों पर किसी अधिकारी द्वारा अधिप्रमाणित करने / आद्याक्षर करने की आवश्यकता नहीं है। कृपया कम्प्यूटर द्वारा सृजित पासबुक / विवरणी पर हस्तलिखित (मैनुअल) प्रविष्टियाँ स्वीकार न करें।

Computer generated entries shown in the statement of account do not require any authentication/initial from bank official. Please do not accept any manual entry in your computer generated Pass Book/Statement of account.

बैंक ग्राहक के चेकों को सकारने अथवा भुगतान करने के लिए पिछले दिन के शेषों तथा संबंधित दिन में खाते से एटीएम व इंटरनेट द्वारा आहरित प्रविष्टियों का ध्यान रखेगा।

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कृपया पास बुक न मोड़ें PLEASE DO NOT FOLD THE PASS BOOK
24 घंटे निःशुल्क कॉल सेंटर सेवा उपलब्ध है | 18001802222 / 18001032222
Toll free 24 hours call centre 18001802222 / 18001032222

Handwritten signature

पूर्विकताप्राप्त गृहस्थी राशन कार्ड

कार्डधारी का पारिवारिक	राशन कार्ड संख्या :- 10160140095031800015 सामाजिक आर्थिक एवं जाति आधारित जनगणना गृह क्रमांक - 0015 जिला का नाम / कोड :- Siwan/ 16
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- कार्डधारी का पूरा नाम :- कलावती देवी
(वरिष्ठ महिला का नाम)
(गृहस्थी का मुखिया १८ वर्ष या उससे अधिक की महिला होगी। यदि १८ वर्ष से कम उम्र की महिलाएँ हो तो पुरुष गृहस्थी का मुखिया होगा। जैसे ही १८ वर्ष महिला की उम्र होगी वह गृहस्थी की मुखिया हो जायगी।)
- पति/ पिता का नाम / हर्देव राम
- पेशा / गृह कार्य
- आवासीय पमोहल्ला / ग्राम :- Khap punak Buzurg
पंचायत / वार्ड न० :- Sarharwa
प्रखंड / नगर निकाय का नाम :- Darauli
- लक्षित जन वितरण प्रणाली के दुकानदार का नाम / कोड :-
पंचायत / वार्ड न० :-
प्रखंड / नगर निकाय का नाम :-
- राशन कार्ड चिर्गत की तिथि :
प्रखंड आपूर्ति पदाधिकारी / आपूर्ति निरीक्षक का नाम एवं हस्ताक्षर (मुहर सहित)
कार्यपालक पदाधिकारी नगर निगम / नगर परिषद् / नगर पंचायत प्रखंड विकास पदाधिकारी का हस्ताक्षर (मुहर सहित)

101601400950000031800015

राशन कार्ड संख्या : 10160140095031800015

राशन कार्ड में सम्मिलित व्यक्तियों का पूरा विवरण

क्रमांक	पूरा नाम	लिंग	उम्र	वैवाहिक स्थिति	संबंध
001	फुलेश्वर राम	M	55	विवाहित	मुखिया
002	कलावती देवी	F	52	विवाहित	पत्नी
003	पवन कुमार	M	26	विवाहित	पुत्र
004	तिलेश्वर राम	M	48	विवाहित	भाई
005		F	45		
006	पोलेश कुमार	M	21	अविवाहित	भतीजा
007	मनोज कुमार	M	18	अविवाहित	भतीजा
008	विनय कुमार	M	13	अविवाहित	भतीजा
कुल व्यक्तियों की संख्या :-			8		
कार्डधारी का हस्ताक्षर :-					

Page 1 of 1

पंजाब नैशनल बैंक
... परसे का प्रतीक !
KAROM INTERNET STAMPA

MICR Code: 84

आवक / अन्तरण

for

900

आई.एम.टी.
IMT
एल.डी.डी.

आवक / अन्तरण

आ.डी.सा.

Customer

subject

कम्प्यूटर द्वारा सृजित विवरणियों पर किसी अधिकारी द्वारा अधिप्रमाणित
... करने की आवश्यकता नहीं है। कृपया कम्प्यूटर द्वारा सृजित
... स्वीकार न करें।

Computer generated account do not require any official. Please do not accept any manual entry in your computer generated Pass Book/Statement of account.

बैंक ग्राहक के चेक का सकारण अक्षर पुस्तिका
दिन में खाते से एटीएम व इंटरनेट द्वारा आहरण
Bank shall only honour or pay the cheques

का ध्यान रखेंगे।
Withdrawals against clear balance upto
of the day already made in the

0.00

कृपया पास बुक न मोड़ें PLEASE DO NOT FOLD THE PASS BOOK
24 घंटे नि:शुल्क कॉल सेंटर सेवा उपलब्ध है। 18001802222 / 18001032222
Toll free 24 hours call centre 18001802222 / 18001032222

Handwritten signature in blue ink.

~~1600~~ ~~1600~~ 2600
 पासबुक में पर्यक्त शब्द संशोधन 4600

KAROM पंजाब नैशनल बैंक Punjab National Bank

*Contact: Toll Free
*Debit Card

Cig. National

Real Time Gross Settlement RTGS वापसी

INDIA Pin: 841239

प्राधिकारी अधिकारी / प्रबंधक / Authorised Official/Manager
कम्प्यूटर द्वारा सृजित विवरणियों पर किसी अधिकारी द्वारा अधिप्रमाणित करने/आद्याक्षर करने की आवश्यकता नहीं है। कृपया कम्प्यूटर द्वारा सृजित

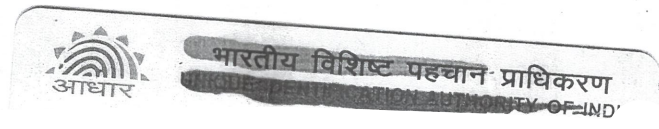
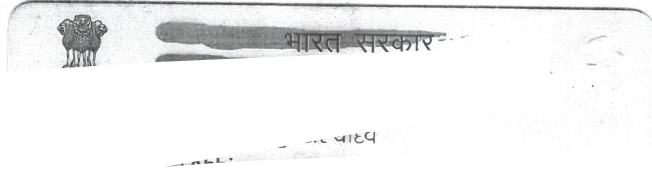
बैंक ग्राहक के चेकों को सकारने अथवा भुगतान करने के लिए केवल बैंक खाते में खाते से एटीएम व इंटरनेट द्वारा आहरित प्रविष्टियों का ध्यान रखेगा।
Bank shall only honour or pay the cheques of the customers against clear balance upto the previous day and against clear balance including withdrawals made thru internet

official. Please do not accept any manual entry in your computer generated Pass Book/Statement of account.

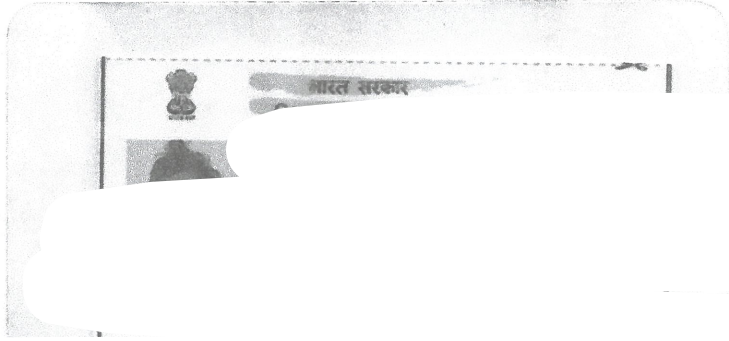
Toll free 24 hours call centre 18001002222

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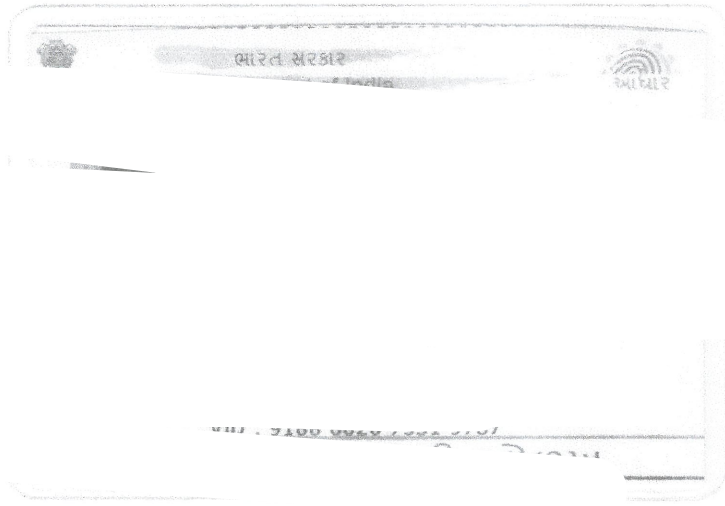




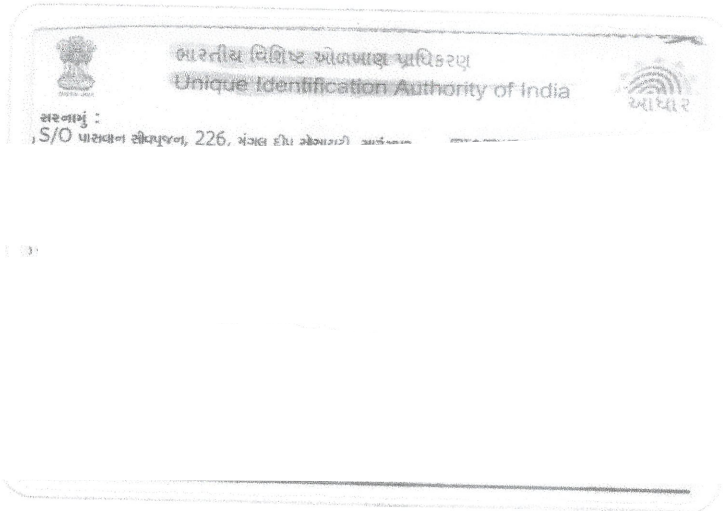
125



LD



Demonstrative Purpose.



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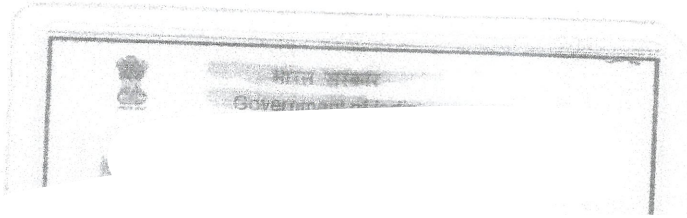
भारत सरकार
GOVERNMENT OF INDIA



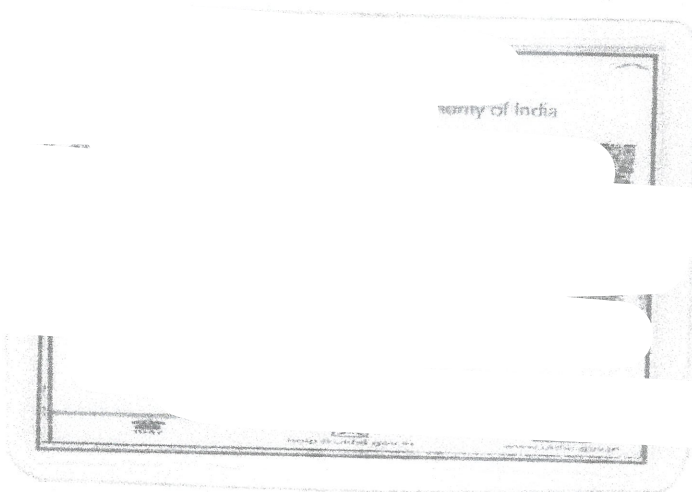
MEERA AADHAAR, MERI PEHACHAN

Amish

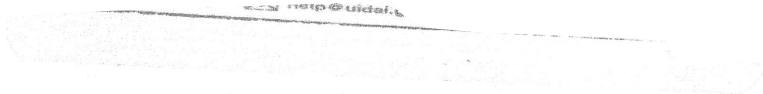
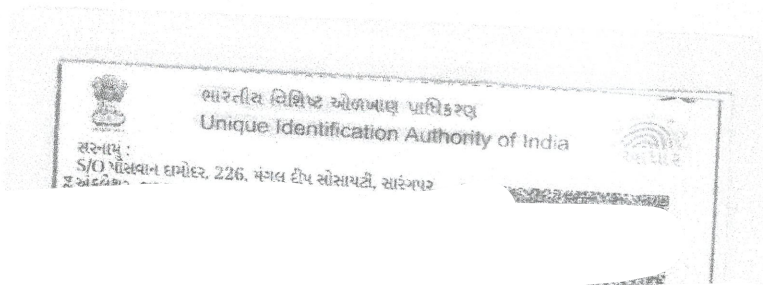
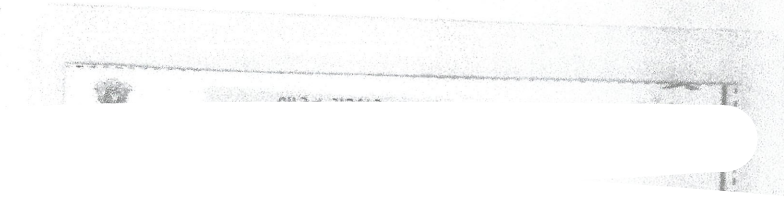
KDP



cc



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ESH

Nilesh

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BEFORE THE NATIONAL GREEN TRIBUNAL (WESTERN ZONE BENCH)
AT PUNE

O.A. No. 4 of 2025 (WZ) [Earlier O.A. No. 1384 of 2024 (PB)]

IN THE MATTER OF:

News Item titled “four workers killed in storage tank explosion at Gujarat industrial unit” appearing in The Hindu dated 03.12.2024

KNOW ALL to whom these presents shall come that I, Yogesh Gupta, Authorized Representative of the Respondent No. 5 *i.e.* Detox India Private Limited do hereby appoint:

M/s. AZB & Partners

Onyx Towers, 1101-B, 11th Floor,
North Main Road, Koregaon Park,
Pune – 411001, Maharashtra
saurabh.batra@azbpartners.com
sohom.sarkar@azbpartners.com
+91-9999291467 / +91-7003772707

(hereinafter called the advocate) to be my advocate in the above-noted case and authorize them-
To act, appear and plead in the above-noted case before this Tribunal or before any other Tribunal/Court in which the same may be tried or heard and also in the subject to payment of fees separately for each Court by me.

To sign, file verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage.

To file and take back documents, to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings.

To deposit, draw and receive money, cheques, and grant receipts therefor and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner authorizing them to exercise the powers and authorities hereby conferred upon the Advocate when-ever they may think fit to do so and to sign the power of attorney on my behalf.

And I the undersigned do hereby agree to ratify and confirm acts done by the Advocate or his substitute in the matter as my own acts, as if done by me to all intents and purposes.

And I the undersigned do hereby agree that in the event of the above case being taken up on tour, I shall pay extra fees.

And I undertake that I or my duly authorized agent would appear in the Hon'ble Tribunal on all hearings & will inform the Advocate for appearance when the case is called.

And I the undersigned do hereby agree not to hold the Advocate or his substitute responsible for the result of the said case.

IN WITNESS WHEREOF I do hereunto set my hand to these presents the contents of which have been understood by me on this 29th day of January, 2025.

Identified Signatures and Accepted

Saurabh

Advocates

Sohom Sarkar



Yogesh Gupta

Client

CERTIFIED TRUE COPY OF RESOLUTION PASSED AT THE MEETING OF BOARD OF DIRECTORS OF THE COMPANY HELD ON MONDAY, THE 27TH DAY OF JANUARY, 2025 AT L-11-A, MAX TOWERS, SECTOR 16B, NOIDA 201301 AT 05:30 PM THROUGH VIDEO CONFERENCING

Authority to Mr. Yogesh Gupta

“RESOLVED THAT the Board of Directors of Detox India Private Limited (“Company”) do hereby authorize Mr. Yogesh Gupta, authorized representative to sign all papers, reply, applications, complaints, petitions, appeals, writs, vakalatnama, affidavits and all other documents as may be required from time to time to be filed before the appropriate Courts, Authorities, Tribunals, Appellate Forums in connection with any legal proceedings arising out of or in relation to the proceedings involving the Company before the Hon’ble National Green Tribunal, Western Zone Bench, Pune in the matter of Original Application No. 4 of 2025 to represent the Company and appear in all matters as may be considered necessary and expedient from time to time.”

“RESOLVED FURTHER THAT Mr. Yogesh Gupta, authorized representative be and is hereby authorized to give evidence on behalf of the Company and to sign and execute statements, affidavits, claims, appeals, writs, replies, revision, counters, objections, applications, documents, vakalatnama as may be necessary for appointing advocate(s) / certifying documents and to do all such acts, deeds and things as may be required in this behalf.”

//CERTIFIED TRUE COPY//

For Detox India Private Limited

Krishna Murari Prasad Singh
Director
DIN 06511607

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt Ltd.)

Registered office: 501, 5th Fl. Detox House, H.No 2/819 To 823 Hira Modi Ni Seri, Ring Road, Sagrampura, Surat- 395002, Gujarat

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

Saurabh Batra

From: Saurabh Batra
Sent: 30 January 2025 17:11
To: membersecretarygpcb@gmail.com; ms-gpcb@gujarat.gov.in; ccb.cpcb@nic.in; secfed@gujarat.gov.in; collector-bha@gujarat.gov.in; maulik@nanavatico.com
Cc: Anindita Roy Chowdhury; Vatsala Rai; Sohom Sarkar; National Green Tribunal Pune
Subject: O.A. No. 4 of 2025 (WZ) | Earlier O.A. No. 1384 of 2024 (PB) | NGT, Pune

Importance: High

Tracking:**Recipient****Delivery**

membersecretarygpcb@gmail.com

ms-gpcb@gujarat.gov.in

ccb.cpcb@nic.in

secfed@gujarat.gov.in

collector-bha@gujarat.gov.in

maulik@nanavatico.com

Anindita Roy Chowdhury

Delivered: 30-01-2025 17:11

Vatsala Rai

Delivered: 30-01-2025 17:11

Sohom Sarkar

Delivered: 30-01-2025 17:11

National Green Tribunal Pune

Dear Madam/Sir,

We are concerned for Detox India Pvt. Ltd., *i.e.* the Respondent No. 5 in the captioned matter. Please access the affidavit being filed on behalf of the Respondent No. 5 from the following link, as and by way of advance service upon you.

<https://azb.sharefile.com/d-s5494f9b6d4204b6898d455ea30b8b302>

Kindly acknowledge the receipt of the same.

Regards,

Saurabh Batra
AZB & PARTNERS



Plot No. A-8 | Sector-4 | Noida 201301 | National Capital Region Delhi
 Tel: + 91 120 417 9999 | + 91 120 692 3700 | Fax: + 91 120 417 9900 | www.azbpartners.com



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